

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

OA No. 3925/2014

This the 14th day of November, 2019

**Hon'ble Mr. S.N. Terdal, Member (J)
Hon'ble Mr. A.K. Bishnoi, Member (A)**

Charanjit Sharma (Driver) aged 55 years
S/o Shri Kasturi Lal Sharma
R/o P-2 Old Double Storey Qtrs.
(2nd Floor) Lajpat Nagar-IV
New Delhi-110002.Applicant

(none present)

Versus

The Chairman
Delhi Transport Corporation
Indraprastha Estate, New Delhi-110002.Respondent

(through Ms. Ruchira Gupta with Sh. Anurag Sharma)

ORDER (Oral)

Hon'ble Mr. S.N. Terdal:

None for the applicant. The applicant was absent on 06.09.2019 and 26.09.2019 also. Hence, the OA is dismissed for non-prosecution. No costs.

**(A.K. Bishnoi)
Member (A)**

**(S.N.Terdal)
Member (J)**

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